NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.41/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE PARTIES: Shri Nachiketa Rajpurohit

V/s. M/s. Wifonic Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Kanish Kand Advocat

Type, Adv for Ruspondints

2. Machiketa

Petitioner

Cin person

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ORDER

C.P. No. 41/397-398/CLB/MAH/2016

Dated: 19.10.2016

- 1. The Petitioner in person represented his case. From the side of the Respondent Ld. Advocate is partly heard, yet to conclude his argument.
- 2. The matter to be treated as part-heard. Adjourned to 24.11.2016 for final hearing.
- 3. Meanwhile the parties are given time to make effort to arrive at an amicable settlement.

sd/-

Shri M.K. Shrawat

Member (Judicial)